

16.32 hrs

Title: Introduction of the Constitution (Amendment) Bill, 2002 (Amendment of Tenth Schedule).

MR. CHAIRMAN : Shri G.M. Banatwalla, when I called your name, you were not present in the House. As you are present now, I am allowing you.

SHRI G.M. BANATWALLA (PONNANI): Thank you, Sir.

I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

The motion was adopted.

SHRI G.M. BANATWALLA : Sir, I introduce the Bill.
